

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

CORAM:

1. **Shri Ashok Basu, Chairman**
2. **Shri G.S. Rajamani, Member**
3. **Shri K.N. Sinha, Member**

**IA No. 43/2002 in
Petition No. 56/2002**

In the matter of

Finalisation of operational norms for small Gas Turbines ad determination of two part etc.

And in the matter of

North Eastern Electric Power Corporation Ltd. **Applicant**

The following were present:

1. Shri P. Das, ED (E), NEEPCO
2. Shri P.K. Singha, Sr. Manager (EL), NEEPCO
3. Shri A.K. Sarma, Manager (EL), NEEPCO
4. Shri D.N. Deka, SE(Comml., ASEB
5. Shri H.M. Sharma, ASEB
6. Shri C.D. Sajo, SE (SM), MSEB
7. Shri W. Khanpuri, Ex. Engineer, MSEB

**ORDER
(DATE OF HEARING 26.11.2002)**

The application (IA No. 43/2002) was filed by North-Eastern Electric Power Corporation Ltd (NEEPCO), with the prayers:

- (a) To finalise the Operational Norms for Smaller Gas Turbine stations,
- (b) To determine the two part tariff for sale of electricity from the power stations of North Eastern Electric Power Corporation (NEEPCO),

- (c) To issue directive to the beneficiary states of NEEPCO, to draw power from NEEPCO's power stations as per their allocated share, and
- (d) To pass any such further Order or Orders as the Commission may deem just and proper in the circumstances of the case.

2. The operational norms for small gas based thermal stations with capacity up to 50 MW have been decided by the Commission vide order dated 25.9.2002. Therefore, prayer at (a) does not survive any longer. Based on the norms decided by the Commission vide order dated 25.9.2002, a notification for two-part tariff is being issued separately, which takes care of the prayer at (b) above.

3. The representative of the applicant, NEEPCO, did not press the prayer at (c) above and made in the application.

4. Under these circumstances, no further orders need to be passed in this application, which accordingly stands disposed of.

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(G.S. RAJAMANI)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 28th November 2002